

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171001

No.HHC/Estt.7(50)/2014-

Dated 10.12.2014

ADVERTISEMENT NOTICE

Applications for filling up the following vacancies, on contract basis, in the Registry of the High Court of Himachal Pradesh, Shimla and Courts Subordinate to the High Courts are invited on the prescribed format, from the desirous eligible candidates. The application duly filled in, should be accompanied by Indian Postal Order for Rs. 400/- in respect of General category (including S.C/S.T./O.B.C. candidates of other states) and Rs. 100/- in case of reserved category such as S.C/S.T./O.B.C. (excluding creamy layer) in favour of the Registrar General, High Court of H.P. payable at Shimla. However, no fee shall be charged from the visually impaired persons and the ex-serviceman of H.P., who have been superannuated after full tenure of service and such relaxation in fee shall not be extendable to those ex-servicemen who have sought voluntary retirement from service. The candidate should not be less than 25 years and more than 45 years of age for the post of Computer Programmer and should not be less than 22 years and more than 45 years of age for the posts of Assistant Programmers on the last date of receipt of applications. Candidates already in service should apply through proper channel. However, they can forward advance copies of their applications.

Applications complete in all respects, may be sent to the **Registrar General, High Court of H.P. Shimla**, so as to reach on or before **9th February, 2015.** However, the last date for receipt of applications from the candidates residing in the Districts of Kinnaur, Lahaul & Spiti, Pangi and Bharmour Sub Divisions of Chamba District, Dodra Kwar sub division of Shimla District, Andaman and Nicobar Islands, Lakshdweep, Ladakh Division of J&K State, Assam, Tripura, Meghalya, Nagaland, Manipur, Mizoram and Arunachal Pradesh shall be **23rd February, 2015.** Incomplete applications or the applications received after the aforesaid date, shall not be entertained.

No TA/DA will be admissible for appearing in the test/interview.

Sl. No.	Description of vacancy	Total No. of vacancy	Pay Band/ Scale	Qualification/ Eligibility Criteria
1.	Computer Programmer	One	₹10300-34800 + ₹.5000 Grade Pay or as may be revised from time to time.	a) B.E./B. Tech in Computers or I.T./M.C.A. or equivalent degree in Computer Science from recognized University/ Institution in First Division with two years working experience as a Computer or Software Engineer or System Officer (Computers) or on equivalent post in the field of Computers.

				<p>Or</p> <p>b) B.E. (Computers)/B.Tech. (Computers)/B.C.A. or equivalent degree in Computer Science or IT-plus MBA from a recognized University/ Institute with at least 50% marks in both the qualifying exams with 2 years working experience as mentioned at (a) above.</p> <p>Or</p> <p>c) B.Sc. (Computer Science or I.T.) with First Division with Post Graduate Diploma in Computer Science/ Application/ I.T. from a recognized University/Institute with First Division with experience as at (a) or (b) above.</p>
2.	Assistant Programmer	Twelve (one in High Court and one each for District & Sessions Division in the State.	₹10300-34800 + ₹3200/- Grade Pay	<p>a) B.E/B.Tech. in Computers or I.T. or equivalent technical qualification at least in Second division.</p> <p>Or</p> <p>b) B.Sc./B.A./B.Com. in First Division with post Graduate Diploma in Computer application/ I.T. with two (2) years experience as System Assistant or Assistant Programmer on higher or equivalent post.</p> <p>Or</p> <p>(c) Matriculation with one (1) year diploma in Computers from any recognized I.T.I. or any other recognized Institution with six (6) years experience as at (b) above.</p> <p>Or</p> <p>(d) Matriculation with 3 years Diploma in Computers from any recognized Polytechnic College or equivalent technical qualification from any recognized Institution/ Board/ University with four (4) years experience as at (b) above.</p>

For detailed information/instructions/syllabus and downloading the prescribed format, the desirous candidates may visit the High Court Website: <http://hphighcourt.nic.in/>

BY ORDER
REGISTRAR GENERAL

Endst. No.HHC/Estt.7(50)/2014-39734

Dated : 10/11.12.2014.

Copies forwarded to:

1. Sh. Vikrant Janartha, Proprietor Janartha Advertising, Katiyar Cottage, Second Floor, Near Local Bus Stand, Sanjauli, Shimla (HP). He is requested to please get this Advertisement Notice published at the earliest in the Daily "The Tribune & Amar Ujala, Chandigarh Editions" and send thereafter the bill and a copy of the paper containing the advertisement to this Registry for record and further necessary action.
2. All the District and Sessions Judges in the State, with the request to display the Advertisement Notice on the Notice Board under their control.
3. Section Officer (Computer) of this Registry. He is requested to upload the above advertisement Notice alongwith its enclosures on the High Court website.
4. The Editor, Employment News, Ministry of Information and Broadcasting, East Block 4, Level-V, R.K. Purum, New Delhi- 110066 with a request that the aforesaid advertisement notice may please be published in the Employment News (English) and send copy of such published notice and the bill for payment.

REGISTRAR GENERAL

FORMAT OF APPLICATION

Advertisement No. _____ Date _____

1. Name of post applied for _____
2. Name:(In capital letters): _____
3. Father's/
husband's Name: _____
4. Date of birth: _____
(attested copy of certificate be annexed)
5. Sex (Male/Female) : _____
6. Nationality : _____
7. Category : _____
(If reserved, annex an attested copy in support thereto)

Paste your recent passport size photograph.

8. Academic/Professional Qualification: _____
9. Technical/Professional Qualification: _____

10. Detail of examination passed from matriculation onwards *(Copies of D.M.Cs./Degrees etc. duly attested by Gazetted Officer are to be attached):*

Sl. No.	Year	Examination passed	% of marks	Name of Board/University

11. Permanent address : _____

12. Address for Correspondence: _____

11. Working Experience : _____
(Copies of relevant experience certificate(s) duly attested by Gazetted Officer be attached in support of claim, otherwise, such experience shall not be considered)

12. Fee detail : _____
13. Tel./Mob No.(mandatory) : _____
14. Email ID (If available): _____ .

Place :

Dated :

Full Signature of the Candidate

Verification:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

Verified this the (date) _____ day of _____ at _____.

Dated:

Full Signature of the applicant.

PART-A

Syllabus and Rules for the Competitive Examination for the post of Computer Programmer.

The competitive examination shall include the following subjects and each subject will carry marks shown against it.

WRITTEN EXAMINATION: 120 MARKS IN TOTAL TIME ALLOWED 3:00 HOURS

Parts Subject Syllabus for the written paper Marks

Parts	Subject	Syllabus for the written paper	Marks
1.	English	This part of the written paper will test the candidate's proficiency in the language and it may include narration, voice change etc. The standard will be that of HS(10+2 stage)	25
2.	Quantitative Aptitude	This will test the speed, reasoning, intelligence and accuracy of the candidate.	20
3.	General Knowledge & Current Affairs	This part will test the General Intelligence and power of observation of the candidate regarding matters of the State of H.P., national & International Affairs.	25
4.	Professional Knowledge	This part will test the technical knowledge of the candidate on computers.	50

PRACTICAL TEST: 50 MARKS

1.	Practical Test	50
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VIVA VOCE: 25 MARKS

1.	Viva voce	30
	(i) Educational Qualification	10
	(ii) Personality/Interview	10
	(iii) Experience	10

Please Note:

- (i) Weightage will be given in experience to the candidates who would be working under the e-Courts project as member of Technical Manpower either on contract basis or under the outsourcing mode.
- (ii) The minimum qualifying marks in the written examination shall be (50) percent, whereas in the practical test and interview the minimum qualifying marks shall be sixty percent (60) each.
- (iii) Candidate having higher qualification and more experience shall be allotted higher marks for educational qualification and experience respectively but subject to the condition that attested copy(ies) of experience certificate(s) is/are annexed with the application form.

PART-B

Syllabus and Rules for the Competitive Examination for the post of Assistant Programmer.

The competitive examination shall include the following subjects and each subject will carry marks shown against it.

WRITTEN EXAMINATION: 100 MARKS IN TOTAL TIME ALLOWED 3:00 HOURS

Parts	Subject	Syllabus for the written paper	Marks
1.	English	This part of the written paper will test the candidate's proficiency in the English language and it may include narration, voice change etc. The standard will be that of HS(10+2 stage)	20
2.	Quantitative Aptitude	This will test the speed, reasoning, intelligence and accuracy of the candidate.	20
3.	General Knowledge & Current Affairs	This part will test the General Intelligence and power of observation of the candidate regarding matters of the State of H.P., national & International Affairs.	20
4.	Professional Knowledge	This part will test the technical knowledge of the candidate on computers	40

PRACTICAL TEST: 50 MARKS

1.	Practical Test	50
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VIVA VOCE: 25 MARKS

1.	Viva Voce	30
	(i) Educational Qualification	10
	(ii) Personality/Interview	10
	(iii) Experience	10

Please Note:

- (i) Weightage will be given in experience to the candidates who would be working under the e-Courts project as member of Technical Manpower either on contract basis or under the outsourcing mode.
- (ii) The minimum qualifying marks in the written examination shall be (50) percent, whereas in the practical test and interview the minimum qualifying marks shall be sixty percent (60) each.
- (iii) Candidate having higher qualification and more experience shall be allotted higher marks for educational qualification and experience respectively but subject to the condition that attested copy(s) of experience certificate(s) is annexed with the application form.